

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/3084/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 12th April, 2023

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 1757 dtd 5th April, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.04.2023 and 12.04.2023 alongwith station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2023 till the morning of 18.04.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in his absence, the in-charge Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/3085/A, dated 12.04.2023

Copy to:

1. The Project Manager, Gauhati High Court

[Signature]
JT. REGISTRAR (VIGILANCE)